CENTRAL ADMINISTRATIVE TRIBUNAN PRINCIPAL BENCH NEW DELHI.



OA 943/99

New Delhi this the 29th day of September, 2000 Hon'ble Smt.Lakshmi Swaminathan, Member (J)

- 1.Matwar Singh S/O Sh.Narola Singh
- 2.Surinder Singh S/O Sh.Matwar Singh R/O H.No.284 D.Pocket C, Mayur Vihar, Delhi-91

Applicant

(By Advocate Sh.Yogesh Sharma)

Versus

- 1.N.C.T. of Delhi through the Secretary, Old Secretariate, Delhi.
- 2.The Under Secretary(Allot),
 Govt.of Delhi Land & Building Department, Vikas Bhawan, New Delhi.
- 3. The Commander, 1 Delhi Naval Unit NCC Kashmere Gate, Delhi-6

. Respondents

(None for the respondents)

ORDER (ORAL)

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Yogesh Sharma, learned counsel has submitted that in the light of the judgement of the Hon'ble Supreme Court in Union of India Vs. Rasila Ram and Ors (Civil Appeal Nos. 1301-04/1990) decided on 6.9.2000, he seeks permission to withdraw the OA with liberty to file the matter in the appropriate forum.

Noting the above, OA is disposed of as withdrawn leaving it open to proceed in the matter as they may be advised. No costs.

(Smt.Lakshmi Swaminathan)

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Member (J)

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